



**తెలంగాణ రాజ పత్రము**  
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**NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.**

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**PRIVATE ADVERTISEMENTS**

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(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

**CHANGE OF NAMES**

I, KASTORI PUSHAPA D/o. SUDHARSHAN, Beedi Roller, shall henceforth be known as **ANURADHA SANJEEV KASTURI W/o. SANJEEV KASTURI.**

Dharpally  
25-02-2021.

**KASTORI PUSHPA**

I, S. NAVYA D/o. ANANTHAM, Beedi Roller, shall henceforth be known as **SRIGADHE MANJULA W/o. SRIGADHE VILAS.**

Nirmal,  
25-02-2021.

**S. NAVYA**

I, P. LAXMI D/o. RAJANNA.P, Beedi Roller, shall henceforth be known as **DESHETTY DARMAVVA W/o. DESHETTY PENTAIAH.**

Dichpally,  
25-02-2021.

**R.T.I. of P. LAXMI**

I, JAYAMMA D/o. GANGARAM, Beedi Roller, shall henceforth be known as **GUDDETI GANGU W/o. GUDDETI MUTTENNA.**

Jakranpally,  
25-02-2021.

**JAYAMMA**

I, K. CHINNAMMI D/o. NARSAIAH, Beedi Roller, shall henceforth be known as **PURASTHU LAXMI W/o. PURASTHU HANUMANDLU.**

Bheemgal,  
25-02-2021.

**K. CHINNAMMI**

I, GOLLA VARNALATHA D/o. PEDDA BHOJANNA, Beedi Roller, shall henceforth be known as **MANCHALA ARUNALATHA W/o. MANCHALA CHINNAIAH.**

Nirmal,  
25-02-2021.

**GOLLA VARNALATHA**

I, B. SHRAVVANTI D/o. BOJJA YELLA GOUD, Beedi Roller, shall henceforth be known as **MADAS LASYA W/o. MADAS PRADEEP GOUD.**

Ramayampet,  
25-02-2021.

**B. SHRAVVANTI**

I, ANUSAYA D/o. SAILU, Beedi Roller, shall henceforth be known as **VALLAKONDA LALITHA W/o. Late VALLAKONDA RAMESH.**

Bodhan,  
25-02-2021.

**ANUSAYA**

I, G. LAXMAMMA D/o. G. NARSIMHA, PG, Private Job shall henceforth be known as **K. LAXMAMMA W/o. K RAMESH.**

Batasingaram,  
17-12-2020.

**G. LAXMAMMA**

I, KAMIDI SATHISH S/o. KAMIDI MADHU-SUDHANREDDY, B.Sc., B.Ed., S.G. Teacher, (ID No. 2141533) shall henceforth be known as **KAMIDI SATHISH REDDY.**

Ramannagudem Thanda,  
30-02-2021.

**KAMIDI SATHISH**

I, KAMMADHANAM PRASHANTH REDDY S/o. KAMMADHANAM RAM REDDY, Inter, Student, shall henceforth be known as **MANGANNAGARI PRASHANTH REDDY S/o. MANGANNAGARI RAM REDDY** for the purpose of correction of wrong entries occurred in school record due to parental mistake.

Kondurg,  
20-01-2021.

**KAMMADHANAM PRASHANTH REDDY**

I, KAMMADHANAM NIKHIL REDDY S/o. KAMMADHANAM RAM REDDY, SSC., Student, shall henceforth be known as **MANGANNAGARI NIKHIL REDDY S/o. MANGANNAGARI RAM REDDY** for the purpose of correction of wrong entries occurred in school record due to parental mistake.

Kondurg,  
20-01-2021.

**KAMMADHANAM NIKHIL REDDY**

I, S.K. KHAJA MOIN UDDIN S/o. MOHAMMED BURHANUDDIN, V<sup>th</sup> Class, Pest Control Techniques, Narayanguda, shall henceforth be known as **MOHAMMED KHAJA MOIN UDDIN.**

Musheerabad,  
28-01-2021.

**S.K. KHAJA MOIN UDDIN**

I, KATYADA RADHA BAI D/o. LINGARAO, Beedi Roller, shall henceforth be known as **KATYADA LAXMI BAI W/o. KATYADA RAJENDHAR RAO.**

Kamareddy,  
18-02-2021.

**R.T.I. of KATYADA RADHA BAI**

I, GADDALA SAROJINI D/o. RANGAIAH, SSLC, Retired Govt. Employee, shall henceforth be known as **FAREEDA W/o. MOHAMMAD MAHAMOOD ALI.**

Nalgonda,  
20-02-2021.

**GADDALA SAROJINI**

I, S. VENKATAIAH S/o. SHANTAIAH, B.Com., Private Employee, shall henceforth be known as **SONTE VENKATESH.**

Talakondapally,  
18-02-2021.

**S. VENKATAIAH**

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